

(b) if not, the exact recommendations of TRAI with respect to the entry for new UAS licences in the submissions made by it in 2005, 2007 and 2010?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Sir, the information is being collected and will be laid on the Table of the House.

TRAI recommendations

2057. SHRI M.V. MYSURA REDDY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether in recent years, recommendations of TRAI are being referred back on flimsy grounds by DoT;

(b) if so, the details of various recommendations of TRAI referred back by DoT in last three years;

(c) whether TRAI recommendations of excess spectrum, spectrum usage charges, reframing of 800 and 900 MHz spectrum at the time of renewal, etc., are still pending with Government for approval;

(d) if so, the details thereof; and

(e) the reasons for not accepting recommendations of TRAI for such important issues wherein the exchequer is losing money day by day?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (e) Sir, the information is being collected and will be laid on the Table of the House.

Mobile banking

†2058. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Telecom Regulatory Authority of India (TRAI) has sought suggestions from telecom companies for strengthening and smooth functioning of mobile banking in the country;

(b) if so, the details thereof; and

(c) the steps taken by Government in this regard?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Telecom Regulatory Authority of India (TRAI) issued a consultation paper on 28.10.2010 on "Quality of Service requirements for delivery of basic financial services using mobile phones" seeking comments of all the stakeholders. Open House Discussion was also held at Mumbai on 23.03.2011. Based on the comments received and discussions, TRAI is exploring various aspects for issue of Regulations.

(c) Government had constituted an 'Inter-Ministerial Group' to finalise the framework for delivery of basic financial services using mobile phones. The Group submitted its report. As a follow up of the report, various stakeholders have been identified and roles have been assigned to them for implementation of mobile banking services. TRAI and Reserve Bank of India (RBI) have been entrusted with the job of regulatory oversight. A Committee constituted by Department of Telecommunications for the purpose of laying standards for the m-pin based Mobile Banking Point-of-Sales (PoS) Device gave its report on 30.11.2010. This report was forwarded to Department of Financial Service on 14.12.2010.

Shift from fixed fee to revenue sharing model

2059. SHRI Y.S. CHOWDARY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of guidelines which have enabled telecom operators to migrate from commitments on licence fees to a revenue sharing model;

(b) whether the decision for adoption of the revenue sharing model for telecom operators was justifiable; and

(c) the details of revenue loss caused to Government exchequer by shifting from fixed fee to revenue sharing fee?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Sir, the Migration Package to licensees of Cellular (Metros and Telecom Circles) and Basic Telecom Services for migration to New Telecom Policy-1999 regime was offered based on the decision of the Union Cabinet. The Licensees were required to accept all the conditions of migration package in its entirety and simultaneously to withdraw all legal proceedings against Department of Telecom (DoT) or Union of India (UoI). The migration package also provided that the licensee will forego the right of operating in the regime of